

**SUPREME COURT OF INDIA**

**NOTICE**

23. W.P. (C) No. 491/2017  
X FRESH-O

MS. KAAVIYAA                      MR. VIKAS MEHTA  
NAKKIRAM (MINOR) REP.  
BY HER FATHER MR. R.  
NAKKIRAN

VS.

STATE OF TAMIL NADU &  
ORS.

TAKE NOTICE THAT THE MATTER ABOVE MENTIONED WILL BE LISTED TODAY THE 4TH JULY, 2017 (TUESDAY) AS ITEM NO. 23 IN CHIEF JUSTICE'S COURT AND WILL BE TAKEN UP ALONGWITH ITEM NO. 19 I.E.W.P. (C) NO. 472/2017 ETC. BEFORE THE BENCH COMPRISING HON'BLE THE CHIEF JUSTICE AND HON'BLE DR. JUSTICE D.Y. CHANDRACHUD, JJ.

DATED THIS THE 4TH DAY OF JULY, 2017.

ADDITIONAL REGISTRAR (DEU)